O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 430
TO BE ANSWERED ON 20.07.2022

EMPLOYMENT GUARANTEE SCHEME

430 SHRI NEERAJ DANGI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether employment is provided by Government in the form of guarantee to the rural youth of Scheduled Castes/Scheduled Tribes and economically weaker section in Rajasthan under employment generation scheme;
(b) if so, the details thereof during the last three years and the current year; and
(c) the details of the funds made available by Government under the said schemes during the said period along with the steps taken or being taken by Government to make these schemes effective?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

(b): The details of Scheduled Caste/Scheduled Tribe households who have been availed employment under Mahatma Gandhi NREGS in the State of Rajasthan in the last three financial years 2019-20, 2020-21, 2021-22 and current financial year 2022-23 (as on 16.07.2022) is given below:

Financial Year	Scheduled Caste households availed employment (Figure in lakh)	Scheduled Tribe households availed employment (Figure in lakh)
2019-20	12.52	12.36
2020-21	16.21	15.93
2021-22	15.03	15.30
2022-23 (as on 16.07.22)	8.84	10.78

(c): State/UT-wise details of fund released under Mahatma Gandhi NREGS in the financial years 2019-20, 2020-21, 2021-22 and current financial year 2022-23 (as on 13.07.2022) is given at **Annexure.**

The Ministry has a comprehensive system of monitoring and review mechanism for Mahatma Gandhi NREGS. Some of the important elements of the above framework are listed below:

(i) The Ministry regularly reviews the performance of the implementation of Mahatma Gandhi NREGS in States/UTs through various fora viz., Mid-Term Review, Labour Budget meetings, Labour Budget Revision meetings, Programme Review meetings. Central Employment Guarantee Council and State Employment Guarantee Councils periodically monitor implementation of the programme.

(ii) National Level Monitors, Common Review Missions and Officers of the Ministry visit States/UTs at regular interval to review implementation of the programme. After the field visits, the findings/shortcomings and recommendations are shared with the States/UTs for appropriate action at their end.

(iii) Auditing Standards for Social Audit have been issued and States/UTs have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules, 2011 and training of village resource persons for conducting Social Audit etc. Internal Audit Teams of the Department also conduct regular audit.

(iv) Steps have been taken to strengthen transparency and accountability which include geo-tagging of assets, Direct Benefit Transfer (DBT), National electronic Fund Management System (NeFMS), Aadhar Based Payment System (ABPS), Software for Estimate Calculation using rural rates for Employment (SECURE) and appointment of Ombudsperson in every district of States/UTs.

(v) Steps have been taken for establishment of State Technical Cell at various level for qualitative monitoring and supervision of works under Mahatma Gandhi NREGS.

(vi) In order to ensure higher level of monitoring and oversight, National Mobile Monitoring System and Area Officer App have been introduced. In the former, attendance of workers on a particular work, where more than 20 workers are employed is taken daily along with a geo-tagged & time stamped photograph of theirs. The latter has been designed to ensure that field officials do conduct inspections in the requisite numbers and look into all the relevant aspects of the scheme.

In addition Central and State Employment Guarantee Councils, District Development Coordination and Monitoring Committees (DISHA) as also PRIs do also take up the monitoring and oversight of the Programme.

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Annexure referred in reply to part (c) of Rajya Sabha Unstarred Question No. 430 dated 20.07.2022.

State/UT-wise details of fund released under Mahatma Gandhi NREGS in the financial years 2019-20, 2020-21, 2021-22 and current financial year 2022-23 (as on 13.07.2022).

Sl. No.	State/UTs	Fund released (Rs. in crore)			
		2019-20	2020-21	2021-22	2022-23
1	ANDHRA PRADESH	7204.72	10305.10	7182.67	2733.65
2	ARUNACHAL PRADESH	210.20	340.28	453.74	116.57
3	ASSAM	1687.52	2602.33	2220.26	862.94
4	BIHAR	3250.94	7284.24	5407.37	1444.60
5	CHHATTISGARH	2640.32	3943.48	3894.34	501.55
6	GOA	2.17	3.57	0.04	1.48
7	GUJARAT	747.58	1478.12	1615.24	809.26
8	HARYANA	338.13	763.56	722.68	85.68
9	HIMACHAL PRADESH	597.48	948.33	975.75	519.11
10	JAMMU AND KASHMIR	1183.70	1152.32	950.14	78.48
11	JHARKHAND	1272.93	3424.08	3063.83	574.60
12	KARNATAKA	5462.71	5500.99	6028.08	2676.12
13	KERALA	3520.17	4286.78	3551.93	1170.91
14	LADAKH	0.00	0.00	59.04	15.43
15	MADHYA PRADESH	4718.94	9086.73	8479.09	1878.75
16	MAHARASHTRA	1670.66	1600.26	2056.46	1044.42
17	MANIPUR	610.75	1306.74	563.11	756.50
18	MEGHALAYA	1024.44	1284.17	1121.66	468.38
19	MIZORAM	525.08	590.45	548.92	150.56
20	NAGALAND	330.45	483.82	569.46	118.81
21	ODISHA	2432.78	5215.29	5680.15	1509.11
22	PUNJAB	748.86	1239.14	1257.59	226.36
23	RAJASTHAN	7267.48	8920.76	9867.75	4177.61
24	SIKKIM	82.69	110.17	112.42	15.50
25	TAMIL NADU	5559.69	8788.82	9638.13	3126.99
26	TELANGANA	2221.32	4111.21	4105.20	1906.67
27	TRIPURA	731.14	1194.99	988.88	279.04
28	UTTAR PRADESH	6017.02	12014.10	8509.57	4151.06
29	UTTARAKHAND	455.80	886.27	642.03	325.96
30	WEST BENGAL	8507.61	11454.05	7507.80	0.00
31	ANDAMAN AND NICOBAR	5.84	4.86	7.63	4.61
32	LAKSHADWEEP	0.24	0.00	0.30	0.00
33	PUDUCHERRY	16.92	26.84	13.07	9.73
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	0.00	0.00